IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO.5 SITTING AT KALABURAGI BENCH

at 11:30AM BEFORE

THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl. Case No.

Pet/Appl/Comp. Resp. & Adv.

& Adv.

(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)

OPDERS

ORDERS

CRL.P 2858/2025 (439(2)(Cr.PC) PET: MR. NANJUNDARAO RES: MR.SRIHARI

REG: COUNSEL / 483(3)(BNSS) VARUN S SUBMISSION WITH ,)

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REGARD TO THE OFFICE RAJATH OBJECTION HCGP

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